

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP No. 52/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kanak Vidhani -Vs- Aanand Devcon Pvt. Ltd.
Under Section	241-242

For Petitioner (s)

Mr. Satya. S Mohanty, Adv.
Mr. Swayamjit Rout, Adv.
Mr. Sarvavid S. Pradhan, Adv.
Mr. Goutam Rai, Adv.
Ms. Gyaninee Nayak, Adv.

For Respondent (s)

Mr. Abhishek Agarwal, Adv.

ORDER

Ld. Counsel Mr. S. S Mohanty appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Abhishek Agarwal. At the request of the petitioner counsel, matter adjourned to 18.10.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)